

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 11.11.2020 at 2.45 PM

HEARING

1. Crime 84-2020 SPS
2. Crime 115-2020 NGPS [ADDL.C.J.J.MFC COURT]
3. Crime 239-2020 HPS
4. Crime 249-2020 HPS
5. Crime 41-2020 ANGPS
6. Crl. Misc. 235-2020
7. Crl. Misc. 260-2020
8. CC 803-2020
9. CC 807-2020
10. CC 2695-2020
11. CC 2779-2020
12. OS 174-2020
13. OS 180-2020
14. OS 264-2020 (Ramachandrappa V/s Chandrika)

ORDERS

15. Crime 313-2020 HPS

Hosakote

Dated: -10.11.2020

  
Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.